

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL(AT) NO.235 OF 2019

IN THE MATTER OF:

Regent R&D Technologies Pvt Ltd & Anr

Appellant

Vs

The Registrar of Companies, Pune

Respondents

None for appellant.

Mr. Kamal Kant Jha, Sr. Panel Counsel, for ROC Pune.

ORDER

19.02.2020- Nobody is present for appellant. Respondents' counsel is present. The case is adjourned. Let the matter be fixed for hearing on **16th March, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

bm/kam